COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 182 of 2015

Dated: 4st December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Vs.				Appellant(s)
Chhattisgarh State Electricity & Anr.	v Regi	ulatory Commission		Respondent(s)
Counsel for the Appellant(s)	:	Mr. K. Gopal Choudary		
Counsel for the Respondent(s)	:	Ms. Swapna Seshadri Mr. Ashwin Ramanathar	n for R-	1
		Ms. Divya Chaturvedi Mr. Prateek Gupta for R	-2	
		Mr. Sanjay Sen, Sr. Adv	. for JS	&PL

<u>ORDER</u>

The learned counsel, Mr. K. Gopal Choudary, appearing for the appellant and learned senior counsel, Shri Sanjay Sen, appearing for M/s Jindal Steel & Power Ltd., submitted that this matter may kindly be posted on 09.01.2018 for hearing to enable them to take latest instructions in the matter and make their submissions.

The submission made by the learned counsel appearing for the parties, as stated above, place on record.

List this matter for hearing on <u>09.01.2018</u>, as agreed by the counsel appearing for the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member